

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL AT
NEW DELHI
IN
ORIGINAL APPLICATION NO. 606 OF 2018**

IN THE MATTER OF:

In re: Compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental Issues.

(Arising out of directions of the Hon'ble Supreme Court in W.P.(C) No. 888/1996 and W.P.(C) No. 375/2012)
(The Issue – Monitoring of compliance of waste in terms of orders of Hon'ble Supreme Court dated 02.09.2014 and 22.02.2017)

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THROUGH

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ADVOCATE
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Place: Chandigarh

Date:

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL AT

NEW DELHI

IN

ORIGINAL APPLICATION NO. 606 OF 2018

Serial No. of Register 369
 Dated 15.5.22

IN THE MATTER OF:

In re: Compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental Issues.

(Arising out of directions of the Hon'ble Supreme Court in W.P.(C) No. 888/1996 and W.P.(C) No. 375/2012)

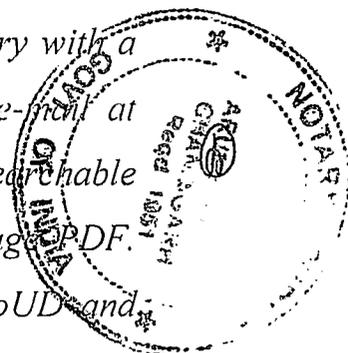
PROGRESS/STATUS REPORT IN COMPLIANCE OF ORDER DATED 22.09.2022 PASSED BY THIS HON'BLE TRIBUNAL IN THE ABOVE-MENTIONED MATTER.

I, Vivek Pratap Singh, Principal Secretary to Government of Punjab, Department of Local Government, Punjab on behalf of Government of Punjab the above-named deponent, do hereby, solemnly affirm and state as under:

IT IS MOST RESPECTFULLY SHOWETH:

- 1) That on the last date of hearing i.e., 22.09.2022, this Hon'ble Tribunal has directed as under:

".....Further, six monthly progress reports with verifiable progress may be filed by the Chief Secretary with a copy to the Registrar General of this Tribunal by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. Copies thereof may be furnished to the NMCG, MoUD and CPCB and also be placed on the website of the State Government".



- 2) That in compliance of order dated 22.09.2022 of this Hon'ble Tribunal, State of Punjab has constituted a Committee under the Chairmanship of Administrative Secretary, Department of Local Government vide office order 11.11.2022 for regular review the progress of bridging the gap in Solid and Liquid Waste generation and treatment. Copy of the Order issued by

Department of Science, Technology and Environment Branch, Government of Punjab dated 11.11.2022 is annexed herewith as **ANNEXURE P-1**.

- 3) That 1st meeting of the Committee constituted in compliance of order passed by this Hon'ble Tribunal dated 22.09.2022 was held on 28.03.2023. Copy of the minutes of meeting dated 28.03.2023 are annexed herewith as **ANNEXURE P-2**.
- 4) That the latest status of Solid – Liquid Waste Management in Urban areas of the State of Punjab is as under:

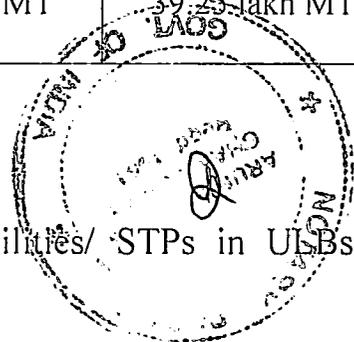
i) Progress of Solid Waste Management

- Waste processing: That Door to door waste collection and transportation in segregated manner has achieved 99% compliance, segregation of waste at source 85.5%, processing of solid waste 78%. Adequate waste processing facilities i.e., compost units and Material recovery facilities are being created. However, as per need of Urban Local Bodies (hereinafter referred to as ULBs), more processing facilities will also be created from time to time ensuring 100% scientific processing of waste.
- Legacy waste remediation: 65 ULBs have already cleared their legacy waste dump sites and remediation is under progress in remaining 88 ULBs.
- Action Plan/ timelines: The action plan for achieving the 100% waste processing and legacy waste remediation is as under:

| S No | Activity | Status | | |
|------|--------------------------|--------|-------------------|-------------------|
| | | Target | October. 2022 | March, 2023 |
| 1 | Waste processing | 100% | 75% (3075 TPD) | 78% (3200 TPD) |
| 2 | Legacy waste remediation | 100% | 57.60 lakh MT | 39.25 lakh MT |

ii) Progress of Liquid Waste Management

Total Sewerage generation & treatment facilities/ STPs in ULBs in March, 2023 is as under:



| Item | No of Towns | Sewage generation (MLD) in March, 2023 | Treatment Capacity with future coverage (MLD) |
|----------------------------------|-------------|--|---|
| Total towns | 166 | 2208.40 | 2635.40 |
| No. of towns with completed STPs | 84 | 1800.59 | 2067.70 |
| Gap in treatment in March, 2023 | | 407.81 | |

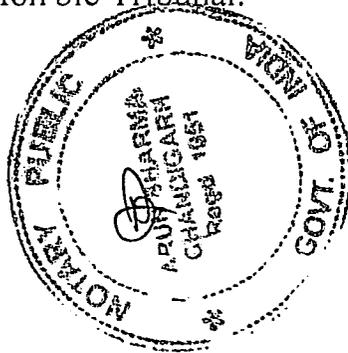
- To cover the gap of 407.81 MLD, status of new STPs is as under:

| Status of STP | No. of towns | No. of STPs | Gap in treatment/ sewage generation in MLD | Treatment capacity in MLD | Expected Completion |
|--|--------------|-------------|--|---------------------------|--|
| Under construction | 33 | 45 | 246.60 | 320.70 | <ul style="list-style-type: none"> 21 STPs (223 MLD capacity) are expected to be completed by 30.09.23 24 STPs (97.70 MLD capacity) are expected to be completed by 31.12.23 |
| Other Peri Urban Areas- Under construction | | 4 | 8.10 | 10.05 | <ul style="list-style-type: none"> 31.12.23 |
| Under Planning | 49 | 64 | 153.11 | 236.95 | <ul style="list-style-type: none"> Tender/DNIT stage - 32 No. (85.25 MLD) expected to be completed by 31.12.24 DPR stage - 32 No (151.70 MLD) expected to be completed by 31.03.25 |
| Total | 82 | 113 | 407.81 | | |

- That the State assures this Hon'ble Tribunal that all possible efforts will be made to implement all directions both in the letter and spirit of the directions.
- That the Progress report for the period of October, 2022 to March, 2023 by way of Affidavit of the deponent is hereby submitted for the kind perusal, consideration of this Hon'ble Tribunal.

Place: Chandigarh

Date: 15/5/2023



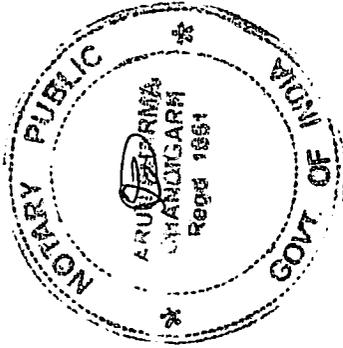
(Deponent)
Vivek Pratap Singh,
Principal Secretary

Verification:

Verified that the contents of Paras No. 1 to 6 of the above Affidavit are true and correct to my knowledge as derived from the official record. No part

of the above affidavit is false and nothing material has been kept concealed or suppressed therein.

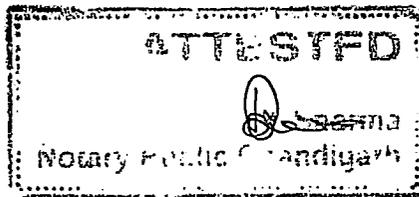
Place: Chandigarh
Date: 15/5/2023



A handwritten signature in black ink, appearing to read "Vivek Pratap Singh".

(Deponent)
Vivek Pratap Singh,
Principal Secretary

Certified that the Affidavit/SPA/GPA/Will has been read over & Explained to the Deponent / Executant who seemed Directly to understand the same at the time of making & signing the document.



15/5/2023

15 MAY 2023

AD
21/11/2022

AD

Government of Punjab
Department of Science, Technology & Environment
(STE Branch)

Order

The Hon'ble National Green Tribunal (NGT) vide Order dated 22.09.2022 in Original Application No. 606/2018 regarding "Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues" passed several directions for ensuring that the gap in solid and liquid waste generation and treatment is bridged at the earliest, shortening the proposed timelines, adopting alternative/interim measures to the extent and wherever found viable. Further, directed that the State may devise an operative mechanism by which service providers with due diligent process can execute work relating to solid and sewage management simultaneously throughout the State-all districts, cities & towns.

Further, the Tribunal directed the State Government to consider designating a Senior Nodal Officer at the rank of ACS with team of technical experts to regularly assess the progress in bridging the gaps in sewage and solid waste management and establishing stocktaking at the district levels.

The compliance of above said NGT orders was discussed in the 19th Meeting of State Apex Committee held under the chairmanship of Chief Secretary, Punjab on 19.10.2022 at 12.15 PM wherein it was decided to constitute the following Committee, in compliance of above said NGT order:

| Sr. No. | Designation | |
|---------|--|-----------------|
| 1 | Administrative Secretary, Local Govt. | Chairman |
| 2 | CEO, Punjab Municipal Infrastructure Development Company | Member Convenor |
| 3 | Member Secretary, Punjab Pollution Control Board | Member |
| 4 | Chief Engineer, Punjab Water Supply & Sewerage Board | Member |
| 5 | Chief Engineer, PMIDC | Member |

The Committee shall periodically report to the Chief Secretary regarding the progress made with regard to compliance with said NGT order.

AD
Rahul Tewari, IAS

Secretary, Department of Science, Technology
& Environment

Dated: 11.11.2022
Chandigarh

Endst. No. 3/17/2020-STE(5)/457018/1

Dated: 11.11.2022

A copy of the above is forwarded to OSD to Chief Secretary, Punjab for kind information of worthy Chief Secretary, Punjab

Manjeet Singh
Manjeet Singh Randhawa
Superintendent

Endst. No. 3/17/2020-STE(5)/457018/2

Dated: 11.11.2022

A copy of the above is forwarded to Director, DECC for information please.

Manjeet Singh
Manjeet Singh Randhawa
Superintendent

Endst. No. 3/17/2020-STE(5)/457018/3-7

Dated: 11.11.2022

A copy of the above is forwarded to the following for their information & necessary action please:

- i. Administrative Secretary, Department of Local Government
- ii. CEO, PMIDC
- iii. Member Secretary, PPCB
- iv. Chief Engineer, PWSSB
- v. Chief Engineer, PMIDC



Manjeet Singh Randhawa
Superintendent

To,

1. Member Secretary,
Punjab Pollution Control Board,
Patiala
2. Chief Engineer,
Punjab Water Supply & Sewerage Board,
Chandigarh
3. Chief Engineer,
PMIDC, Chandigarh

Memo No. PMIDC/SWM/CE/2023/3120-22 Dated: 4/5/2023

Subject: Minutes of 1st Meeting of the Committee constituted by Chief Secretary, Punjab in compliance of Hon'ble NGT orders dated 22-09-2022 in OA No.606/2018, held under the Chairmanship of Sh Vivek Pratap Singh, IAS, Principal Secretary to Government of Punjab, Department of Local Government at Punjab Municipal Bhawan, Chandigarh on 28-03-2023.

On the above cited subject, the proceedings of the the Committee constituted by Chief Secretary, Punjab in compliance of Hon'ble NGT orders dated 22-09-2022 in OA No.606/2018, held under the Chairmanship of Sh Vivek Pratap Singh, IAS, Principal Secretary to Government of Punjab, Department of Local Government at Punjab Municipal Bhawan, Chandigarh on 28-03-2023 are attached for further necessary action.


Chief Engineer (M)

Endst No: PMIDC/SWM/CE/2023/3121 Dated: 4/5/2023

A copy of the above is forwarded to CEO, PMIDC for information please.


Chief Engineer (M)

Endst No: PMIDC/SWM/CE/2023/3122 Dated: 4/5/2023

A copy of the above is forwarded to Director, Directorate of Environment & Climate Change, Punjab for information please.


Chief Engineer (M)

Minutes of 1st Meeting of the Committee constituted by Chief Secretary, Punjab in compliance of Hon'ble NGT orders dated 22-09-2022 in OA No.606/2018, held under the Chairmanship of Sh Vivek Pratap Singh, IAS, Principal Secretary to Government of Punjab, Department of Local Government at Punjab Municipal Bhawan, Chandigarh on 28-03-2023.

List of Participants is as under:

| S No | Office | Name & Designation |
|------|---|-------------------------------------|
| 1 | PMIDC, Department of Local Government, Punjab | Smt Isha Kalia, IAS, CEO & Convener |
| | | Sh Mukul Soni, Chief Engineer |
| | | Dr Naresh Bhardwaj, AD-SWM |
| 2 | PWSSB, Department of Local Government, Punjab | Smt Rajwant Kaur, DPD |
| 3 | Punjab Pollution Control Board, Patiala | Sh Rajeev Goyal, SE |
| | | Sh Pardeep, XEN |

At the outset, the Convener welcomed the participants and deliberated the purpose of the Committee constituted by Chief Secretary in compliance of orders dated 22-09-2022 of the Hon'ble National Green Tribunal, New Delhi in OA No.606/2018.

The Committee will regularly review the progress of bridging the gap in Solid and Liquid waste generation and treatment.

Hon'ble NGT vide orders dated 22-09-2022, has imposed Environmental compensation amounting to. Rs. 2180 Cr on Punjab State as under:

- i) Rs. 2000/- Cr for gap in treatment of liquid waste/ sewage i.e. 1000 MLD.

The restoration measures with respect to sewage management would include: setting up of sewage treatment and utilization systems, upgrading systems/operations of existing sewage treatment facilities to ensure utilization of their full capacities, ensuring compliance of standards, including those of fecal coliform and setting up of proper fecal sewage and sludge management in rural areas.

- ii) Rs. 180 Cr for failure to scientifically manage solid waste including Un-remediated legacy waste is to the extent of 57.6 lakh MT and per day gap of 1025 TPD.

With regard to solid waste management, the execution plan would include setting up of required waste processing plants and remediation of left out sites.

Thereafter, the agenda items were taken one by one.

Item No.1.1: Progress of Solid Waste Management in Urban Areas.

The gaps and planning/ timelines for bridging the gaps in solid waste management were reviewed.

Waste processing: The Committee noted the progress of door to door waste collection & transportation (99%), segregation of waste at source (85.5%), processing and processing of solid waste (78%). Adequate waste processing facilities i.e. compost units and Material Recovery Facilities have been created. However, as per need of ULBs, more processing facilities will also to be created from time to time for ensuring 100% scientific processing of waste.

Legacy waste remediation: The Committee noted the progress of remediation of dump sites. 61 ULBs have already cleared their dump sites and Legacy Waste Remediation is under progress in 91 ULBs.

Action Plan/ timelines: The action plan for achieving the 100% waste processing and legacy waste remediation is as under:

| S No | Activity | Status | | |
|------|--------------------------|--------|-------------------|-------------------|
| | | Target | October, 2022 | March, 2023 |
| 1 | Waste processing | 100% | 75% (3075 TPD) | 78% (3200 TPD) |
| 2 | Legacy waste remediation | 100% | 57.60 lakh MT | 40.71 lakh MT |

The Committee directed to expedite the progress for bridging the gaps in waste processing and remediation of legacy waste.

Item No.1.2: Progress of Liquid Waste Management in Urban Areas.

The gaps and planning/ timelines for bridging the gaps in total sewage generation & treatment facilities/ STPs in ULBs were reviewed during the meeting:

i) **Gaps in total Sewerage generation & Treatment facilities /STPs in ULBs in March, 2023.**

| Item | No of Towns | Sewage generation (MLD) in March, 2023 | Treatment Capacity with future coverage (MLD) |
|----------------------------------|-------------|--|---|
| Total towns | 166 | 2208.40 | 2635.40 |
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ii) To cover the gap of 407.81 MLD, status of new STPs is as under:

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| Total | 82 | 113 | 407.81 | | |

The meeting ended with a vote of thanks to Chair.

